

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. IA 2236/2023 in C.P. (IB)/1286(MB)2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.06.2023**

NAME OF THE PARTIES: **Rivaaz Trade Ventures Private Limited**
 Vs. Axis Trustee Services Limited
 IN THE MATTER OF
 Axis Trustee Services Limited
 V/s
 Rivaaz Trade Ventures Private Limited

APPEARANCE:

IA 2236 of 2023

FOR APPLICANT

: Adv. Varun Nathani a/w Adv. Riya
Kamdar

FOR RESPONDENT

: Adv. Ankita Yadav

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 2236 of 2023:- By consent of the parties list this matter for hearing
on **09.06.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

02.06.2023
ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)